

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1228/2014

BABARAO

Appellant(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

WITH

Crl.A. No. 520/2014 (II-A)

Crl.A. No. 408/2014 (II-A)

Crl.A. No. 1223/2014 (II-A)

Crl.A. No. 1229/2014 (II-A)

Date : 31-08-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s)

Ms. Anagha S. Desai, AOR

Mr. Varun Mathur, Adv.

Mr. Neel Mani Pant, Adv.

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

It is brought to our notice by the learned counsel for the appellants that some of the connected appeals i.e. Criminal Appeal No. 1328 of 2014, Criminal Appeal No. 1330 of 2014 and Criminal Appeal No. 1578 of 2014 are not listed today.

Learned counsel for the appellants also seeks time to prepare herself for making submissions.

In view of the above, we adjourn these matters to Thursday, the 7th September, 2017. The connected appeals be also listed on that day.

(SUKHBIR PAUL KAUR)
AR CUM PS(S. SIVARAMAKRISHNA)
ASST.REGISTRAR